

**HIGH COURT OF JUDICATURE AT HYDERABAD FOR THE STATE  
OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

**SUB: DEPUTATION - District and Sessions Judges -  
Appointment of Sri P.V.Ramana Rayulu, II Additional Chief  
Judge, City Civil Court, Hyderabad as Chairman, Andhra  
Pradesh Endowment Tribunal, Peddakakani, Guntur, on  
deputation Basis - Relief arrangements - ORDERS -  
ISSUED.**


- READ:** 1. Letter No.21430/Endts.1/2014, dated 28.12.2015 from the Prl. Secretary to the Government, Revenue (Endowment) Department, Hyderabad.  
2. High Court's Letter Roc.No.91/2016-B.Spl., dated 05.01.2016 addressed to the Secretary to the Government, Revenue (Endowment) Department, Hyderabad.  
3. Letter No.21473/Prl.Secy.(Endts.1(1)2014, dated 28.12.2015 from the Prl. Secretary to the Government, Revenue (Endowment) Department, Hyderabad.  
4. High Court's Letter Roc.No.91/2016-B.Spl., dated 19.04.2016 addressed to the Secretary to the Government, Revenue (Endowment) Department, Hyderabad.  
5. G.O.Rt. No. 570, Revenue (Endowments. I) Department, dated 23.05.2016.

**ORDER ROC.NO.91/2016-B.SPL. DATED:27.05.2016**

**The High Court is pleased to pass the following order:**

Sri P.V.Ramana Rayulu, II Additional Chief Judge, City Civil Court, Hyderabad, who has been appointed as Chairman, Andhra Pradesh Endowment Tribunal, Peddakakani, near Guntur City, on deputation basis for a period of three years from the date of assumption of charge in the G.O. 5<sup>th</sup> read above, will immediately handover charge of his post to the III Additional Chief Judge, City Civil Court, Hyderabad and proceed to take up his new appointment.

The III Additional Chief Judge, City Civil Court, Hyderabad will be in full additional charge of the post of II Additional Chief Judge, City Civil Court, Hyderabad, until further orders.

  
**REGISTRAR (JUDICIAL)  
I/C. REGISTRAR (VIGILANCE)**

To

1. The officer concerned.
2. The Prl. Secretary to the Hon'ble the Acting Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).

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3. The Personal Secretaries to the Registrars, and District Judge (Enquiries), High Court of Judicature at Hyderabad (for placing before the Registrars for information).
  4. The Central Project Coordinator, High Court of Judicature at Hyderabad
  5. The Secretary to Government, Law (L.A & J - SC.F) Dept., Government of Telangana, Hyderabad.
  6. The Secretary to Government, Law (L.A & J - SC.F) Dept., Government of Andhra Pradesh, Hyderabad.
  7. The Principal Secretary to Government, Revenue (Endts-1) Department, A.P. Secretariat, Hyderabad.
  8. The Commissioner of Endowments, Andhra Pradesh, Hyderabad.
  9. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
  10. The Chairman, Andhra Pradesh Endowment Tribunal, Peddakakani, Guntur.
  11. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
  12. The Chief Judge, City Civil Court, Hyderabad.
  13. The II Addl. Chief Judge, City Civil Court, Hyderabad.
  14. The III Additional Chief Judge, City Civil Court, Hyderabad
  15. The Accountant General, Andhra Pradesh, Hyderabad.
  16. The District Treasury Officer, Guntur.
17. **THE SECTION OFFICERS, HIGH COURT JUDICATURE AT HYDERABAD:**  
 B.Section, Computer Section, DI Budget Section, DII Buildings Section, E.Section, O.P.Cell, Work Review Section, Establishment Section, Enquiry Cell, Vigilance Cell, and Special Officers Section.